### <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 91 of 2017

# Dated: 26<sup>th</sup> March, 2018

#### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:-

NTPC Limited			Appellant(s)
Vs. Central Electricity Regulatory Commissi		& Ors.	Respondent(s)
Counsel for the Appellant(s)	:	Mr. S.Ven Mr. Pratyu	
Counsel for the Respondent(s)	:	Mr. Manu	Seshadari for R-1
		Mr. Ravin	Dubey for R-2

# <u>ORDER</u>

As agreed by learned counsel for the parties, list the matter for hearing on <u>29.05.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk